

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
ORIGINAL APPLICATION NO. 630 OF 2023**

**IN THE MATTER OF:**

ANAND ARYA

...Applicant

VERSUS

UNION OF INDIA AND ORS.

...Respondents

INDEX

S. No.	Particulars	Page No.
1	ADDITIONAL AFFIDAVIT ON BEHALF OF THE APPLICANT	608-617
2	<b>Annexure AA-1</b> A true and correct copy of the Order dated 5.5.2025	618-619
3	<b>Annexure AA-2</b> A true and correct copy of the E mail dated 6.5.2025	620
4	<b>Annexure AA-3</b> A true and correct copy of the brief submitted to the the CEO-YEIDA on 21.06.2025	621-627
5	<b>Annexure AA-4</b>	628-638

607 A

	A true and correct copy of compilation of these follow-up communications	
6	Proof of service	639

**Through**



**AKASH VASHISHTHA**  
(Advocate for the Applicant)  
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Delhi High Court, New Delhi-110003  
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Ph: +91-9717006866

PLACE :- NEW DELHI

DATED:- 23.07.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH AT NEW DELHI  
ORIGINAL APPLICATION NO. 630 OF 2023**

**IN THE MATTER OF:**

ANAND ARYA

...Applicant

VERSUS

UNION OF INDIA AND ORS.

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**ADDITIONAL AFFIDAVIT**

I, Anand Arya, aged about 80 Years S/o Late Shri Mohanlal Arya R/o 353, Sector 15A, Noida, do hereby solemnly affirm and state on oath as under:

1. That I am Applicant in the above captioned matter and am fully conversant with the facts of the case and is competent to swear the present affidavit.
2. That this Hon'ble Tribunal had passed the following order on 05.05.2025:



*“A letter has been circulated on behalf of the Counsel for the State of UP seeking adjournment on the personal ground. Learned senior counsel appearing for the Applicant has raised the issue that the hyacinth is required to be removed from the wetland in question. Learned counsel appearing for the YEIDA has submitted that all possible action will be taken and the report will be filed within three weeks. Learned counsel for the YEIDA has also submitted that if the Applicant raises any other issue before the YEIDA the same will also be duly looked into.”*

A true and correct copy of the Order dated 5.5.2025 is annexed herewith and marked as **Annexure - AA1**.

3. That the Applicant had sent an e-mail dated 06.05.2025 to the Chief Executive Officer (CEO for short) of Respondent No. 10 – Yamuna Expressway Industrial Development Authority (YEIDA for short), bringing to his Notice the above Order of this Hon’ble Tribunal and the Issues that needed immediate attention by him. The Applicant also requested a Meeting in this regard. A true and correct copy of the E mail dated 6.5.2025 is annexed herewith and marked as **Annexure-AA2**.
4. That the Applicant had been able to meet the CEO-YEIDA on 21.06.2025, and a brief was submitted to him summarizing the issues requiring resolution. A true and correct copy of the brief submitted to the the CEO-YEIDA on 21.06.2025 is annexed herewith and marked as **Annexure-AA3**.



5. That the issues mentioned in the said Brief for resolution are summarized as follows:

- I. Removal of Water Hyacinth;
- II. Permanent arrangement for Water during Mid-March to end of May;
- III. Maintaining the Zone of Influence impacted adversely by the 120 Meter Road constructed/to be constructed by YEIDA and development of Green Belt;
- IV. Control of feral dogs.

6. That during the meeting, the CEO of YEIDA had contacted, as suggested, the renowned Expert on Wetlands, Dr Faiyaz Khudsar of the University of Delhi, for his help in the removal of Water Hyacinth and the development of Green Belt. The CEO-YEIDA had also directed Mr. R. S. Bhati, General Manager (Projects) of YEIDA (GM Projects for short), to ensure immediate action to resolve the issues as mentioned in the submitted Brief.

7. That the Applicant had been following up with the GM Projects pursuant to the Directions issued by the CEO-YEIDA as summarised above. Except for an on-site meeting with the staff of YEIDA and the Forest Department on 24.05.2025, there had been no response from the GM Projects despite all the follow-up efforts through many phone calls and emails. The Applicant has summed up sequential follow-up efforts along with copies of emails, etc. A true and correct copy of compilation of these follow-up communications is annexed herewith and marked as

**Annexure-AA4.**



8. That with no response or update from GM Projects, the Applicant visited Dhanauri Wetlands on 20.07.2025 to assess the Status of Progress, if any, on the issues raised before YEIDA.
9. That before the Current Status is detailed with images, the Applicant found the beginning of the Nesting Season of Sarus Cranes since he found a Sarus Crane sitting on the Nest and incubating the Eggs. The Wetland being a Nesting Site for Sarus Cranes is one of the main reasons for the Special Condition (v) being imposed: *“Conservation plan for Birds and Fauna in consultation with Wildlife Institute of India (WII) shall be submitted within six month from grant of this clearance and shall be implemented in letter and spirit.”* and *“Proponent will ensure the implementation of WII's recommendation throughout the project cycle during preconstruction, construction and operational stages.”* (Clause (iv) – page 4 of the EC).

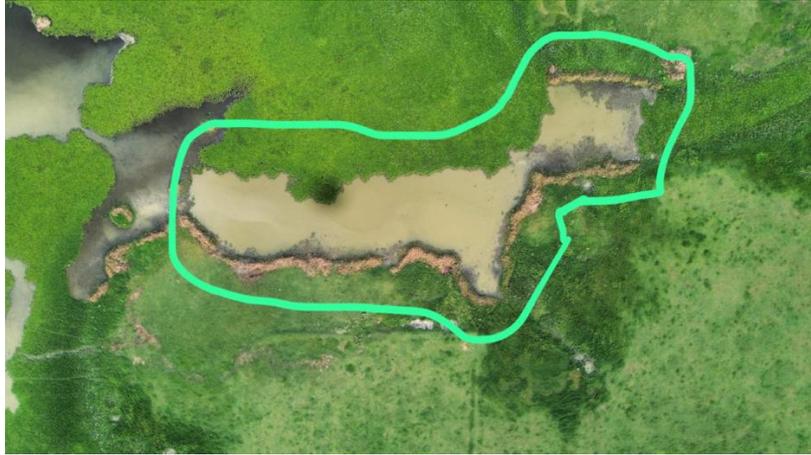




10. That the Status of Dhanauri Wetlands is as follows:

- I. Hyacinth has been removed from only a very small area of the Wetland and that too on the East side of the Brick Road, as can be seen in this image:





- II. The Spread of Water has slightly increased due to the rains filling in the Wetland, yet the Hyacinth can be seen even in this image, which has now energized. The Hyacinth exists very much on either side of the Brick Road.



- III. A Huge amount of Hyacinth has been gathered in Mounds, with some mounds with poles dug around and a rope tied to these poles, and some just left as it is. This can be seen in the following images:





Hyacinth 1 - Dhanauri Wetlands - 2025-.07.20



Hyacinth 2 - Dhanauri Wetlands - 2025.07.20

NOTARY PUBLIC APPOINTED BY  
GOVT. OF INDIA  
G. S. KHARRANDA

Notary  
Reg. No.  
785

23 JUL 2025

ADVOCATE  
ENL. No.  
D.287781

ATTESTED 9899422266



IV. Not only has Hyacinth not been removed, but the dumping of WASTE was also seen and photographed, as can be seen in the following image:





- V. There is still time for YEIDA to make efforts to remove the accumulated Hyacinth from the Mounds as well as from all the areas as they affect adversely the wet land. YEIDA should thereafter continue to take steps to remove the Hyacinth that would be generated over the next few months. YEIDA must also remove the waste and prevent the Wetland from becoming a huge dumping ground.
11. That the Applicant also found that the Demarcation of the Wetland has not been done, though the Map of the Wetlands admeasuring 113Ha has been submitted in this Hon'ble Tribunal. This is in violation of the Hon'ble Supreme Court directions dated 11.12.2024 in W.P. (C) No. 304/2018:



*“For easy accessibility of this, each of the State/UT Wetland Authorities shall complete this work as expeditiously as possible, but definitely within a period of three months from today”*

Without Demarcation, it is impossible to protect and conserve the wetland.

12. That both Applicant and the Expert Dr. Faiyaz Khudsar (Refer para 5 above) had impressed upon the Officers of YEIDA on 24.05.2025 {Refer point 5 (III)} above) that fruit trees are not to be planted in the Green Belt. However, it was found that saplings of fruit trees like Guava, Mango, Jamun, etc. are being planted in the Green Belt Area. These are detrimental to the birding habitat of a Wetland as monkeys will destroy the nesting of birds on these trees in the vicinity of a Wetland.



I, IDENTIFIED THE  
DEPONENT WHO HAS  
SIGNED IN MY PRESENCE



**DEPONENT**

**VERIFICATION**

Verified at \_\_\_\_\_ on this \_\_\_\_\_ day of July, 2025, that the contents of the above affidavit from paragraphs 2 to 12 are true and correct to the best of my knowledge and belief and no part of it is false and nothing material has been concealed therefrom.



**ATTESTED**  
  
**NOTARY PUBLIC**



**DEPONENT**

Item No. 22

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**Original Application No. 630/2024  
(I.A. Nos. 563/2024 & 775/2023)

Anand Arya

Applicant

Versus

Union of India &amp; Ors.

Respondent(s)

Date of hearing: 05.05.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Applicant: Mr. Sanjay Parikh, Senior Advocate with Mr. Akash Vashishtha, Advocate

Respondents: Dr. Ankit Gupta, Adv. for R - 1 (Through VC)  
Mr. Amar Gupta and Mr. Mohit Sharma, Advocates for respondent no. 10  
Ms. Renu Gupta and Ms. Carina Arora, Advocates for respondent no. 11  
Mr. Aditya Vaibhav Singh & Mr. Gautam Singh, Advs. for UPPCB  
(Through VC)**ORDER**

1. A letter has been circulated on behalf of the Counsel for the State of UP seeking adjournment on the personal ground. Learned senior counsel appearing for the Applicant has raised the issue that the hyacinth is required to be removed from the wetland in question. Learned counsel appearing for the YEIDA has submitted that all possible action will be taken and the report will be filed within three weeks. Learned counsel for the YEIDA has also submitted that if the Applicant raises any other issue before the YEIDA the same will also be duly looked into.

2. List on 28.07.2025.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

May 05, 2025  
Original Application No. 630/2024  
(I.A. Nos. 563/2024 & 775/2023)  
A

**From:** Anand Arya anandarya@anandarya.com   
**Subject:** Protection and Conservation of Dhanauri Wetlands  
**Date:** 6 May 2025 at 10:33 PM  
**To:** arunvirsingh@gmail.com  
**Cc:** UP-YEIDA-CEO ceo@yamunaexpresswayauthority.com

AA

Dear Dr. Singh,

At the outset I would like to record my grateful thanks to you for interacting with me and am very Confident that you would continue to help in the conservation and protection of Dhanauri Wetlands.

The Case for Implementation of Special Condition in Environment Clearance for Jewar is going on and may conclude on next hearing on July 28, 2025.

Meanwhile, Hon'ble NGT heard the case again on May 5, 2025 and passed the Directions. With delay in Judgment or Conclusion of Case, our Senior Advocate, Shri Sanjay Parikh Ji raised the issue of threats to the very existence of Dhanauri Wetlands and the Hon'ble NGT directed that necessary action be taken. An affidavit is also to be filed by YIEDA with in 3 Weeks as also that any other issue affecting the Wetland may be brought before YEIDA. The Direction is Enclosed.

I am writing this in this Context such that the Wetland is Protected and Conserved in good order.

The last meeting on the subject had been in early 2024 when the issues were summarized and Dr. Vipin Jain was to oversee the action. Somehow, with the transfer of Dr. Jain nothing happened. A Long Story.

The Key Issues that we have essentially are:

- Removal of Water Hyacinth on a permanent basis
- Permanent Arrangement/Protocol of Water from Irrigation Channel middle or end of April for the Safety of Sarus Cranes that Roost at Dhanauri in numbers of 100+ during March through May
- Action arising out of 120 Meter Road
  - o Green Belt
  - o Culverts, Hume Pipes to ensure flow of Rain & Irrigation Water to Wetland (Record Note Via Email of 17th May 2019)
- Feral Dogs.

May I very humbly request you for a meeting so I could brief you personally on some critical issues and problems faced in the past.

Will bring with me relevant documents.

Best Regards.

Anand Arya  
353, Sector 15A  
NOIDA 201301  
INDIA  
+ 91 98182 61909  
www.anandarya.com

D.O. 2025.05.05

- NGT .PDF

[82 KB](#)

BRIEF ON ISSUES TO BE RESOLVED  
RE DHANAURI WETLANDS

CONTEXT

INTERIM DIRECTIONS OF NGT ON 5<sup>TH</sup> MAY 2025 WHILE FINAL JUDGMENT IS DELIVERED ON SPECIFIC CONDITION (V) OF ENVIRONMENT CLEARANCE FOR JEWAR AIRPORT: *“Learned senior counsel appearing for the Applicant has raised the issue that the hyacinth is required to be removed from the wetland in question. Learned counsel appearing for the YEIDA has submitted that all possible action will be taken and the report will be filed within three weeks. Learned counsel for the YEIDA has also submitted that if the Applicant raises any other issue before the YEIDA the same will also be duly looked into.”*

INTERIM ISSUE I - REMOVAL OF WATER HYACINTH

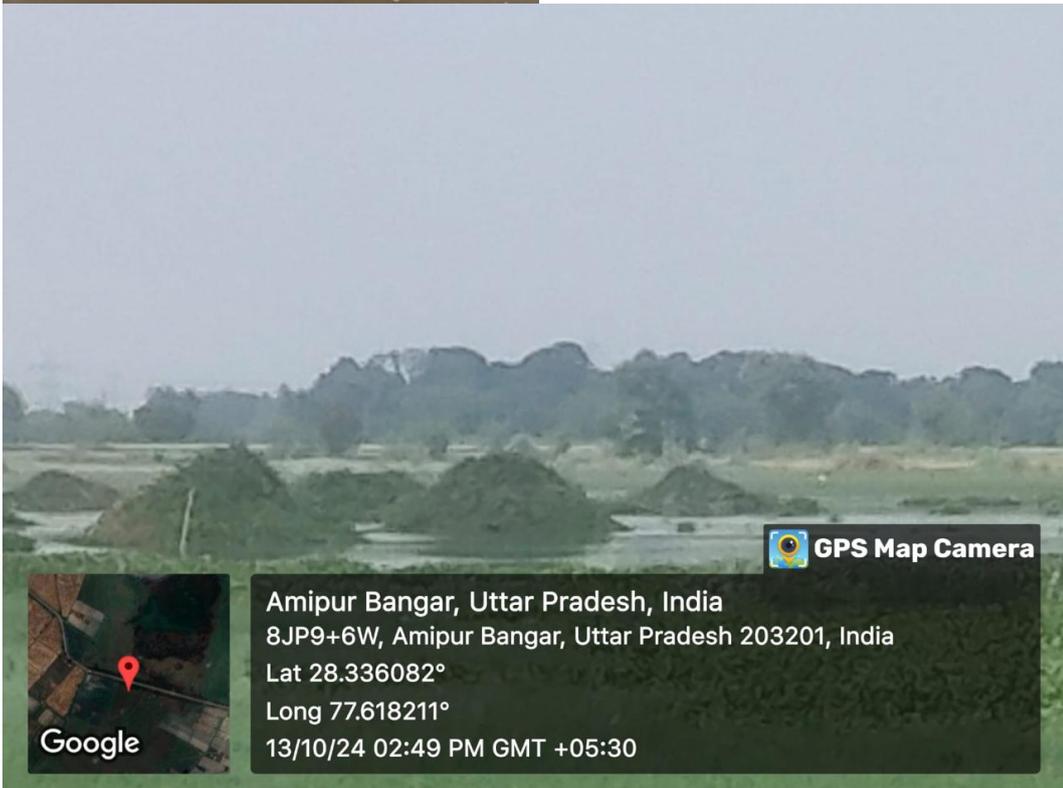
- THE WHOLE WETLAND OF 113 Ha IS UNDER WITH HYACINTH.
- ANNUAL REQUESTS, INCLUDING DIRECTIONS OF NGT ON 25<sup>TH</sup> SEPTEMBER 2024, HAVE ONLY RESULTED IN CLEARING FROM SOME AREAS AND CLEARED HYACINTH LEFT IN MOUNDS THAT RESURFACE EVERY YEAR.
- HYACINTH MOVED IN ONLY ABOUT 15% OF WATER SURFACE
- A VERY SKETCHY JOB IN 2024 (IMAGES BELOW)
- NO REMOVAL FROM THE WHOLE AREA MARKED. (IMAGES BELOW)
- THIS IS THE CORRECT TIME WHEN MOST WETLAND IS DRY AND HUGE AMOUNT OF HYACINTH CAN BE REMOVED.
- HYACINTH HAS TO BE REMOVED FULLY TO COMPLY WITH NGT DIRECTIONS

IMAGES

- FIRST IMAGE SHOWS DEPLOYMENT OF LABOUR AND SOME MOUNDS
- SECOND IMAGE SHOWS IN LANDSCAPE THE WORK DONE
- IMAGE THREE SHOWS THAT THE AREA CLEARED AND STACKED IS VERY SMALL COMPARED TO THE LONG SHOT IN LANDSCAPE
- IMAGE FOUR IS APPROXIMATE MARKING OF HYACINTH MOUND ON THE OVERALL MAP OF DHANAURI WETLANDS (113 Ha)

ASSESSMENT/REQUESTS

- IT IS APPERENT THAT FOREST DEPARTMENT DID NOT ACTUALLY REMOVED ANY HYACINTH AT ALL FROM THE WETLAND PURSUANT TO NGT DIRECTIONS TO STATE AUTHORITIES ON 25<sup>TH</sup> SEPT 2024.
- REQUEST DIRECTIONS TO YEIDA OFFICIALS TO ARRANGE TO REMOVE WATER HYACINTH AS SOON AS POSSIBLE WITH MAY-JUNE (BEFORE MONSOON SET IN).
- PERMISSION BE TAKEN FROM DR. C.R. BABU OF CMEDE, UNIVERSITY OF DELHI TO DEPUTE DR. FAIYAZ KHUDSAR, WHO HAD VISITED DHANAURI AND THEN COME TO YEIDA FOR DISCUSSION WITH DR. VIPIN JAIN, ACEO, IN JUNE 2024.
- DR. KHUDSAR CAN GUIDE YEIDA TEAM/WORK FORCE TO WORK UNDER THE AEGIS OF YEIDA PERSONNEL FOR EFFECTIVE REMOVAL OF HYACINTH.





## INTERIM ISSUE II – PERMANENT ARRANGEMENT FOR WATER DURING MID-MARCH-END MAY

- DHANAURI IS THE SINGLE LARGEST KNOWN ROOSING PLACE OF 100+ SARUS CRANES (THE STATE BIRD OF U.P.)
- DURING YEARS OF BOUNTIFUL MONSOON AS MUCH AS 10 NESTS HAVE BEEN MADE BY SARUS CRANES AS IN 2019 AND 2019.
- THESE 100+ CRANES AT ROOST NEED AN AREA WITH PLENTY WATER PARTICULARLY IN MARCH END TO – MID JUNE.
- OWING TO CONSTRUCTION AROUND THE WETLAND, THERE INGRESS OF WATER HAS BEEN AFFECTED DUE RESTRICTION OF FLOW FROM AGRI FIELDS IN NORTH AND VIA THE DRAINS ALONG THE BRICK ROAD PASSING THROUGH THE WETLAND
- CONSEQUENTLY, ARRANGEMENT FOR WATER HAD TO BE MADE IN PREVIOUS YEARS VIA THE IRRIGATION CHANNEL PER THE IMAGE BELOW



### REQUEST:

- ARRANGEMENT/PROTOCOL BE FORMALISED WITH IRRIGATION DEPARTMENT TO RELEASE WATER END OF MARCH OR AS NEEDED
- THE WATER GETS IN TO THE WETLAND VIA RELEASE FROM THIS IRRIGATION CHANNEL SHOWN IN IMAGE ABOVE AND ALSO FROM THE RUN OFF WHEN FARMERS IRRIGATE THE FIELDS.
- AS SOURCE OF RELEASE POINT FROM IRRIGATION CHANNEL, HUME PIPES MAY BE INSTALLED PREVENTING THE FLOODING OF SURROUNDING FIELDS

INTERIM ISSUE III – MAINTAIN THE ZONE OF INFLUENCE OF WETLAND IMPACTED BY 120 METERWIDE ROAD TO NORTH:

- WHILE CHANGING THE ALIGNMENT OF 120 METER ROAD WAS DISCUSSED, IT WAS AGREED THAT:
  - CULVERTS AND HUME PIPES AND DRAINS WOULD BE LAID SUCH THAT THE FLOW OF RAIN AND IRRIGATION WATER TO THE WETLAND IS NOT AFFECTED ADVERSELY, (THE NATURAL GRADIENT OF THE AREA IS FROM NORTH TO SOUTH)
  - THE GREEN BELT ON BOTH SIDES WAS TO BE DEVELOPED SO THE NOISE FROM THE ROAD MINIMISED WITH A VIEW TO NOT DISTURB THE BIRDS.
  - THE IRRIGATION WATER NEEDED FOR GREEN BELT ALSO FLOWS INTO WETLAND

**Anand Arya**

SENT BOX - ASA GMAIL 17 May 2019 at 11:49 AM

Re: Dhanauri Wetlands - Protection.

To: K. K. SINGH - GM PROJECTS - YEIDA, Anand Mohan - YEIDA, Cc: ARUN VIR SINGH &amp; 1 more

[Details](#)

Siri Found an Email

Anand Arya  
anandswarooparya@gmail.com

Update X

Dear Mr. K.K. Singh,

I thank you and your colleagues team for detailed discussion and a visit to Dhanauri Wetlands yesterday - 16th may 2019

The main issue we had was the activity within the area of the Wetlands that might have harmed and may have resulted in the ultimate destruction of Wetlands.

I am taking the liberty to summarise our understanding as follows:

1. YEIDA values and is seriously concerned with the Wetlands and Forest area with in YEIDA Area.
2. YEIDA has, therefore, looked at various options to optimise action such that the development and infra-structural work of YEIDA does not suffer and at the same the Wetlands and Forest Area, and in particular Dhanauri Wetlands, is protected and becomes a Jewel of Environment in YEIDA area.
3. The 120 Meter Road has been aligned such that it takes the minimum area from the Wetland area (as unofficially identified by Birders based on their observations and other technical inputs/records) over the last 5 Years.

(I am taking the liberty to submit that the alignment could be pushed as much as possible toward Dhanauri Village side with a view to limiting the loss of the area of the Wetland - the area adjacent to the kachcha track is marshy from July to February/March and is inhabited by tens of thousands of Waders.

4. The 120 Meter Road is being aligned such that the YEIDA's work goes on smoothly as also the Wetland get protected.
5. The Green Belt towards the Wetland Side would be planted before July such that it flourishes during monsoon and becomes safe barrier.

(We would suggest in due course the Tree to be planted that are preferred by Birds).

6. While constructing the 120 Meter Road, culverts and hume pipes etc will be placed in such a manner that the Water - Rain and Irrigation - that flows from the higher altitude towards Wetland, is not hampered.
7. YEIDA would welcome any further suggestions for the protection and growth of the Wetland.

(Two suggestions come to mind readily. 1. the brick-paved road be saved as it is used by the Villagers, particularly small children to travel to Schools in Dhanauri & Amipur Bangar and Thasrana. 2. may consider possibility of sound and light barriers between road and wetland. We have found the noise and light pollution to be a major issue for Okhla Bird Sanctuary.)

We are grateful to you all and Dr. Arun Vir Singh for all the efforts undertaken to review, explain and alleviate our concerns.

Best Regards.

Anand Arya  
353, Sector 15A  
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+ 91 98182 61909  
[www.anandarya.com](http://www.anandarya.com)

P.S.

Dr. Arun Vir Singh:

Sir, would call you and fix time for meeting on Monday, 20th May 2019.  
Best Regards.

Anand Arya

## INTERIM ISSUE IV – FERAL DOGS:

- MANY A CASES HAVE BEEN REPORTED OF FERAL DOGS CHASING AND HUNTING BIRDS.
- ACTION NEEDS TO BE TAKEN TO CAPTURE THESE AND RELOCATE SUCH FERAL DOGS



## SEQUENTIAL FOLLOW UP ACTION

- That CEO-YEIDA also instructed that YEIDA would hence forth take the responsibility to have the Hyacinth Removed as against the removal efforts made by Forest Department in the past – keeping in view that the water Hyacinth was only pushed around and some mounds made rather than removing the Hyacinth from the Wetland.
- That A Meeting amongst the YEIDA, Forest Department, Dr. Faiyaz Khudsar and the Applicant took place at the Wetland on May 24, 2025. The discussions and the action taken were summarised in an email to the GM Projects. This is placed at Annexure No. 4.1.
- That with no response being received, had requested a Birder who uses a Drone as well for an overall view of the removal of Hyacinth. It is clear from images taken by a Drone on 08.06.2025 that the Hyacinth was removed from a very small area (about 10%). The Hyacinth from the two sides of the Brick Road, that runs through the middle of the Wetland, was not touched. The Screen Shot of WhatsApp discussion including the Images as on 08.06 2025 is placed at Annexure No. 4.2
- That with no action being seen by Birders at Dhanauri and there being no replies from the GM Projects to the Phone Calls etc, another E-mail was sent on 09.06.2025 EXPRESSING THE CONCERNS as to low level of action. This is placed at Annexure No. 4.3
- That the GM Projects shared some images of Hyacinth removed on 10.06.2025 which are the same as in Annexure No. 4.4
- That with the villagers reminding me about the Broken State of the Road, an Email was sent to the GM Projects on 15.06.2025. This is placed at Annexure No. 4.5
- That with no communication being answered by the GM Projects, another email was sent but with no response as of date, this is placed at Annexure No. 4.6.

**From:** Anand Arya anandswarooparya@gmail.com   
**Subject:** Fwd: DHANAURI WETLANDS - ACTION TO BE TAKEN  
**Date:** 30 May 2025 at 8:00 AM  
**To:** faiyaz Khudsar faiyazwild@gmail.com

For you information and advise.  
 Regards.

Anand Arya

Begin forwarded message:

**From:** Anand Arya <anandarya@anandarya.com>  
**Subject:** DHANAURI WETLANDS - ACTION TO BE TAKEN  
**Date:** 30 May 2025 at 7:58:44 AM IST  
**To:** "R.S. BHATI - GM PROJECTS - YEIDA" <gmproj@yamunaexpresswayauthority.com>  
**Cc:** UP-YEIDA-CEO <ceo@yamunaexpresswayauthority.com>

GM (Projects)  
 YEIDA

Dear Shri Bhati

This is with reference to our meeting at Dhanauri Wetlands to assess the actions needed for the Conservation and Protection of Dhanauri Wetlands - subsequent to the Meeting with Dr. A.V. Singh IAS, CEO, Noida on 21st May 2025

Just like to summarise the points discussed and action to be taken.

#### REMOVAL OF WATER HYACINTH

As discussed, the key points and action are as follows.

1. IN the previous years, the Hyacinth was a only just moved around but not actually removed from the Wetlands and some mounds made with a view to make place for Birds to perch.  
This is not needed as the Birds would find their own natural places to perch.
2. The Hyacinth has to be removed in terms of the Advice rendered by Dr. Faiyaz Khudsar using Manual and Mechanical means and some other arrangements.
3. At this time the Wetlands is quite dry and it is easier to remove Hyacinth before the Monsoons come and inundate the Wetland
4. Dr. Faiyaz Khudsar has advised and will document the Actions to be taken for the removal of Hyacinth on a permanent basis, controlling it and also removing the remnants on a regular basis.
5. The removal has to be from the entire area of Wetlands.
6. In the first instance, ie, immediately, the area has been generally seen and identified.
7. In any case the Wetland Area has to be Demarcated for seeing it on the ground. I had also mentioned that the Demarcation is also required to be done under the Supreme Court Directions on 11th December 2024.  
(Copy attached)
8. There are issue with the Land Owners that have to be resolved and the Rights of Ownership are to be recognised. For many other reasons, it may become necessary to acquire the area.

I do hope the Removal has already begun and would be good to know the progress.

#### GREEN BELT OF 120 METER ROAD

The key points are:

1. This was discussed in detail when the decision to change the Alignment of the Road was discussed in 2019.
2. This really the ideal time now to undertake the Planting.
3. Dr. Faiyaz Khudsar can advise on the Tree Species to be Planted that would attract more Birds but not Animals such as the Monkeys, who would be a serious threat to Birds.
4. As I understand this was discussed and also a Map was needed with the Road and the Green Belt Area to be superimposed on the Map of Wetland.
5. I did not raise at the meeting the point as to whether it was to be done by YEIDA or Forest Department.
6. My recommendation would be that this be undertaken under the Aegis of YEIDA for a fast, complete and effective execution.

#### THE FLOW OF WATER FROM NORTH AND 120 METER ROAD

I had shared with you the Fmail of 2019 addressed to your predecessor

in 2019. Do hope these point would be taken up.

#### **PERMANENT ARRANGEMENT FOR RELEASE OF WATER IN MARCH AND APRIL EVERY YEAR**

1. While it is generally understood that Wetlands do dry up during Summers but this Wetland is a lot different.
2. With construction to the North and West, the natural flow has been adversely affected.
3. As per my records of past, 150 plus or minus Sarus Cranes roost at this site and these numbers can be found early morning and late evening during March to May every Year.
4. Water is essential for the Cranes to Roost Safely without any fear of predators.

#### **FERAL DOGS**

These are very dangerous to the Birds and needs to be taken care of.

I hope I have summarised per my understanding and should there be any variation, this may please be corrected.

May please advise the convenient time to you when we can discuss these matters.

Best Regards.

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Sun, 8 Jun

631

Any activity on removal of Hyacinth ? And,any images of Hyacinth ?

8:57 AM ✓✓



Itna clean hua hain

8:58 AM

Anything on sides of Brick Road ? 9:05 AM ✓✓

harsh wardhan Dhanauri

Photo



This is left side of brick road 9:19 AM

harsh wardhan Dhanauri

Photo



And this is right side 9:19 AM



I meant if they have removed any hyacinth from drains adjacent to both sides of brick road ?

9:22 AM ✓✓

No 9:23 AM

It appeared so from your images. 9:24 AM ✓✓



Mark area se remove Kya hain Abhi Tak

9:27 AM

Mon, 9 Jun



**From:** Anand Arya [anandarya@anandarya.com](mailto:anandarya@anandarya.com)  
**Subject:** Fwd: DHANAURI WETLANDS - ACTION TO BE TAKEN  
**Date:** 9 June 2025 at 10:28 AM  
**To:** R.S. BHATI - GM PROJECTS - YEIDA [gproj@yamunaexpresswayauthority.com](mailto:gproj@yamunaexpresswayauthority.com)  
**Cc:** UP-YEIDA-CEO [ceo@yamunaexpresswayauthority.com](mailto:ceo@yamunaexpresswayauthority.com), [arunvirsingh@gmail.com](mailto:arunvirsingh@gmail.com)

Dear Bhati Ji,

Been trying to get in touch with you on phone but could not connect as it continued to ring. Must been busy and then the Weekend Intervened.

I had expressed my concerns in the trail mail of 30th May 2025.

I would like to summarise my concerns as follows:

#### WATER HYACINTH

- a. The removal of Water Hyacinth from Dhanauri Wetlands has a time connotation. When it was discussed in the YEIDA Office on 21st May, it was pointed out that this removal has to be done within the next few weeks as the Wetland was Dry and would get inundated once the Monsoon Rains commence.
- b. The same point was highlighted during the meeting on 24th May at Dhanauri Wetlands.
- c. Dr. Faiyaz Khudsar had also pointed out this and also suggested the methods to be used for Removal of Hyacinth along with the time frame.
- d. My understanding is that a follow-up and review meeting was to be help with a few days of 24th.
- e. I am sure something is being done but am not sure what and exactly what is the progress.
- f. Now we are left with just a very small window before the rains commence.
- g. Once the Wetland is under water and marshy area is alive, it will be extremely difficult to remove Hyacinth since it would grow manyfold.

Will be grateful if the progress or the schedule for complete removal of Hyacinth could please be shared.

#### GREEN BELT:

Again, the best time for Planting Trees is just the Monsoon Rains start. Do hope we have a list of Tree Species to be Planted (avoiding the Fruit Trees that would attract Monkeys - highly detrimental to Birds)

#### OTHER MATTERS

Hope these too have a time-schedule fixed.

Look forward to hearing from you.

Best Regards.

Anand Arya  
353, Sector 15A  
NOIDA 201301  
INDIA  
+ 91 98182 61909  
[www.anandarya.com](http://www.anandarya.com)

Begin forwarded message:

**From:** Anand Arya <[anandarya@anandarya.com](mailto:anandarya@anandarya.com)>  
**Subject:** DHANAURI WETLANDS - ACTION TO BE TAKEN  
**Date:** 30 May 2025 at 7:58:44 AM IST  
**To:** "R.S. BHATI - GM PROJECTS - YEIDA" <[gproj@yamunaexpresswayauthority.com](mailto:gproj@yamunaexpresswayauthority.com)>  
**Cc:** UP-YEIDA-CEO <[ceo@yamunaexpresswayauthority.com](mailto:ceo@yamunaexpresswayauthority.com)>

GM (Projects)  
YEIDA

Dear Shri Bhati

This is with reference to our meeting at Dhanauri Wetlands to assess the actions needed for the Conservation and Protection of Dhanauri Wetlands - subsequent to the Meeting with Dr. A.V. Singh IAS, CEO, Noida on 21st May 2025

Just like to summarise the points discussed and action to be taken.

#### **REMOVAL OF WATER HYACINTH**

As discussed, the key points and action are as follows.

1. IN the previous years, the Hyacinth was a only just moved around but not actually removed from the Wetlands and some mounds made with a view to make place for Birds to perch.  
This is not needed as the Birds would find their own natural places to perch.
2. The Hyacinth has to be removed in terms of the Advice rendered by Dr. Faiyaz Khudsar using Manual and Mechanical means and some other arrangements.
3. At this time the Wetlands is quite dry and it is easier to remove Hyacinth before the Monsoons come and inundate the Wetland
4. Dr. Faiyaz Khudsar has advised and will document the Actions to be taken for the removal of Hyacinth on a permanent basis, controlling it and also removing the remnants on a regular basis.
5. The removal has to be from the entire area of Wetlands.
6. In the first instance, ie, immediately, the area has been generally seen and identified.
7. In any case the Wetland Area has to be Demarcated for seeing it on the ground. I had also mentioned that the Demarcation is also required to be done under the Supreme Court Directions on 11th December 2024. (Copy attached)
8. There are issue with the Land Owners that have to be resolved and the Rights of Ownership are to be recognised. For many other reasons, it may become necessary to acquire the area.

I do hope the Removal has already begun and would be good to know the progress.

#### **GREEN BELT OF 120 METER ROAD**

The key points are:

1. This was discussed in detail when the decision to change the Alignment of the Road was discussed in 2019.
2. This really the ideal time now to undertake the Planting.
3. Dr. Faiyaz Khudsar can advise on the Tree Species to be Planted that would attract more Birds but not Animals such as the Monkeys, who would be a serious threat to Birds.
4. As I understand this was discussed and also a Map was needed with the Road and the Green Belt Area to be superimposed on the Map of Wetland.
5. I did not raise at the meeting the point as to whether it was to be done by YEIDA or Forest Department.
6. My recommendation would be that this be undertaken under the Aegis of YEIDA for a fast, complete and effective execution.

#### **THE FLOW OF WATER FROM NORTH AND 120 METER ROAD**

I had shared with you the Email of 2019 addressed to your predecessor in 2019. Do hope these point would be taken up.

#### **PERMANENT ARRANGEMENT FOR RELEASE OF WATER IN MARCH AND APRIL EVERY YEAR**

1. While it is generally understood that Wetlands do dry up during Summers but this Wetland is a lot different.
2. With construction to the North and West, the natural flow has been adversely affected.
3. As per my records of past, 150 plus or minus Sarus Cranes roost at this site and these numbers can be found early morning and late evening during March to May every Year.
4. Water is essential for the Cranes to Roost Safely without any fear of predators.

#### **FERAL DOGS**

These are very dangerous to the Birds and needs to be taken care

of.

I hope I have summarised per my understanding and should there be any variation, this may please be corrected.

May please advise the convenient time to you when we can discuss these matters.

Best Regards.

Anand Arya  
353, Sector 15A  
NOIDA 201301  
INDIA  
+ 91 98182 61909  
[www.anandarya.com](http://www.anandarya.com)

D.O.  
2024.12.11.pdf  
188 KB

**From:** Anand Arya [anandarya@anandarya.com](mailto:anandarya@anandarya.com)   
**Subject:** Fwd: Water Hyacinth  
**Date:** 31 May 2025 at 7:40 PM  
**To:** R.S. BHATI - GM PROJECTS - YEIDA [gmproj@yamunaexpresswayauthority.com](mailto:gmproj@yamunaexpresswayauthority.com)

AA

Dear Bhati Ji.

Have received the following two images from a Birder who had been to Dhanauri Wetlands yesterday. these show the Hyacinth - more roles as we had seen on last Saturday when we were there

Has the work on removal of Hyacinth started. If not, any date when it would start.

Regards.

Anand Arya  
353, Sector 15A  
NOIDA 201301  
INDIA  
+ 91 98182 61909  
[www.anandarya.com](http://www.anandarya.com)





**From:** Anand Arya anandarya@anandarya.com  
**Subject:** Repairs to brick Road at Dhanauri Wetlands  
**Date:** 15 June 2025 at 11:03 AM  
**To:** R.S. BHATI - GM PROJECTS - YEIDA gmproj@yamunaexpresswayauthority.com  
**Cc:** UP-YEIDA-CEO ceo@yamunaexpresswayauthority.com

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Dear Mr. Bhati,

While visiting Dhanauri Wetlands on 24th April 2025 for a Meeting with with you and your colleagues there, I had noticed that the Brick Road at Dhanauri Wetlands needed Repairs.

This was also requested of me when I was stopped at the Road and at Dhaauri Village by local Residents.

It is requested that necessary repairs may please be authorised and undertaken.

Best Regards.

Anand Arya  
353, Sector 15A  
NOIDA 201301  
INDIA  
+ 91 98182 61909  
www.anandarya.com

**From:** Anand Arya [anandarya@anandarya.com](mailto:anandarya@anandarya.com)   
**Subject:** Fwd: DHANAURI WETLANDS - ACTION TO BE TAKEN  
**Date:** 15 June 2025 at 10:59 AM  
**To:** R.S. BHATI - GM PROJECTS - YEIDA [gmproj@yamunaexpresswayauthority.com](mailto:gmproj@yamunaexpresswayauthority.com)  
**Cc:** UP-YEIDA-CEO [ceo@yamunaexpresswayauthority.com](mailto:ceo@yamunaexpresswayauthority.com), [arunvirsingh@gmail.com](mailto:arunvirsingh@gmail.com)

Dear Shri Bhati,

Been trying to reach you on Phone for long but did not succeed - the phone was either busy or not answered.

Request to speak to you on Phone or can come over for a meeting as convenient to you.

Best Regards.

Anand Arya  
 353, Sector 15A  
 NOIDA 201301  
 INDIA  
 + 91 98182 61909  
[www.anandarya.com](http://www.anandarya.com)

Begin forwarded message:

**From:** Anand Arya <[anandarya@anandarya.com](mailto:anandarya@anandarya.com)>  
**Subject:** Fwd: DHANAURI WETLANDS - ACTION TO BE TAKEN  
**Date:** 9 June 2025 at 10:28:03 AM IST  
**To:** "R.S. BHATI - GM PROJECTS - YEIDA" <[gmproj@yamunaexpresswayauthority.com](mailto:gmproj@yamunaexpresswayauthority.com)>  
**Cc:** UP-YEIDA-CEO <[ceo@yamunaexpresswayauthority.com](mailto:ceo@yamunaexpresswayauthority.com)>, [arunvirsingh@gmail.com](mailto:arunvirsingh@gmail.com)

Dear Bhati Ji,

Been trying to get in touch with you on phone but could not connect as it continued to ring. Must been busy and then the Weekend Intervened.

I had expressed my concerns in the trail mail of 30th May 2025.

I would like to summarise my concerns as follows:

#### WATER HYACINTH

- a. The removal of Water Hyacinth from Dhanauri Wetlands has a time connotation. When it was discussed in the YEIDA Office on 21st May, it was pointed out that this removal has to be done within the next few weeks as the Wetland was Dry and would get inundated once the Monsoon Rains commence.
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#### GREEN BELT:

Again, the best time for Planting Trees is just the Monsoon Rains start. Do hope we have a list of Tree Species to be Planted (avoiding the



639

Om Prakash &lt;omprakash.life@gmail.com&gt;

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**Advance service of Additional Affidavit in O.A. No. 630/2023**

1 message

**AKASH VASHISHTHA** <akashvashishtha.official@gmail.com>

Wed, Jul 23, 2025 at 5:26 PM

To: bhanwar jadon <bhanwar09jadon@gmail.com>, bhanwar09@gmail.com, ceo@yamunaexpresswayauthority.com, gigicgeorge.adv42@yahoo.in, gigicgeorge.adv42@yahoo.com, cfeco-up@nic.in, dgcaup@nic.in, contact@niairport.in, rogreaternoida@uppcb.in  
Bcc: omprakash.life@gmail.com

Dear Sir/Madam,

Please find advance copy of the Additional Affidavit filed on behalf of the Applicant in O.A. No. 630/2023, Anand Arya Vs. Union of India & Ors.

Regards,

Akash Vashishtha  
(Advocate)  
Ph.: 9717006866

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 **Additional affidavit on behalf of the Applicant (1).pdf**

19057K